

**केन्द्रीय सरकार के कर्मचारियों की सेवा-
वधि बढ़ाना**

१२६६. { श्री कृष्ण देव त्रिपाठी :
श्री पी० सी० बल्ला :
श्री आर० आर० मुरारका :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार ने वर्ष १९६२ में कितने अपने कर्मचारियों का कार्यकाल सेवानिवृत्ति प्राप्त करने की आयु पूरी करने के पश्चात् बढ़ाया;

(ख) अलग-अलग मंत्रालयों के अन्तर्गत ऐसे व्यक्तियों की संख्या इस समय क्या है; और

(ग) इन में से कितने कर्मचारियों की अवधि इसलिये बढ़ाई गई है कि उस कार्य विशेष को करने योग्य व्यक्तियों का अभाव है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) से (ग). सूचना एकत्रित की जा रही है और यथा समय सभा पटल पर रख दी जायेगी ।

Terracing Loan to D.P.s. in Tripura

1270. Shri Biren Dutta: Will the Minister of Home Affairs be pleased to state:

(a) the amount of money given to displaced persons as terracing loan during 1960-61 in Tripura;

(b) the number of displaced persons who have signed receipt documents for terracing loan but have not been given the loan; and

(c) when they will be given the terracing loan?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Rs. 2,75,000.

(b) Nil.

(c) Does not arise.

Annual Revision of Voters List

1272. Shri Biren Dutta: Will the Minister of Law be pleased to state:

(a) whether annual revision of voters list has been carried on during the current year; and

(b) if not, the reasons therefor?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra): (a) The annual revision of electoral rolls is in progress in all the States and Union Territories and is expected to be completed by the 1st December.

(b) Does not arise.

Territorial Army

1273. Shri Birendra Bahadur Singh: Will the Minister of Defence be pleased to state:

(a) whether Government propose to replace regular army officers by suitable Territorial Army Officers in unembodied units of Territorial Army to meet the shortage of Regular Army Officers;

(b) if so, the number of regular Army Officers in the rank of Lieutenant Colonel still serving with Territorial Units; and

(c) the steps proposed to be taken by Government to replace them by Territorial Army Officers?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah):

(a) Yes, Sir.

(b) 24.

(c) Regular Army Officers will be replaced as and when suitable Territorial Army officers with requisite experience and seniority are available.